

विवरण "क" में जो उड़ानों दी गई हैं उनमें श्री संजय गांधी ने प्रधान मंत्री तथा उन अन्य केन्द्रीय मंत्रियों की पार्टी के सदस्य के रूप में यात्रा की जिनके मांग पत्रों पर उड़ानों का प्रबन्ध किया गया था। वर्तमान आदेशों के अन्तर्गत प्रधान मंत्री और सम्बन्धित मंत्री भारतीय वायु सेना का अति विशिष्ट व्यक्ति (बी आई पी) विमान उपयोग करने के लिए प्राधिकृत हैं। वे अपने साथ किसी ऐसे व्यक्ति (व्यक्तियों) को ले जा सकते हैं जिसे मंत्री की यात्रा की सरकारी ड्यूटी के प्रयोजन के लिए विमान में ले जाना आवश्यक हो।

विवरण "ख" में जो उड़ानें दी गई हैं उनमें श्री संजय गांधी ने भारतीय वायु सेना के विमान में उन राज्यों के मुख्य मंत्रियों के साथ यात्रा की है जिनके लिए भुगतान करने पर उड़ानों की व्यवस्था की गई थी। भारतीय वायु सेना के विमानों में श्री संजय गांधी की यात्रा के लिए केन्द्र सरकार द्वारा अलग से व्यय नहीं किया गया क्योंकि उसने अति विशिष्ट व्यक्ति/परम विशिष्ट व्यक्तियों द्वारा प्राधिकृत मांग-पत्रों अथवा राज्य सरकारों द्वारा भुगतान करने पर उपलब्ध विमान में यात्रा की थी।

Alleged Irregularities in Maruti Car Factory

148. SHRI HARI VISHNU KAMATH: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that several irregularities have been alleged to have been committed by various individuals and authorities during the construction of the Maruti Car Factory on the outskirts of New Delhi;

(b) if so, whether a public, independent inquiry will be instituted in connection therewith;

(c) whether the factory has gone into production; and

(d) if so, the details of production todate?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) and (b). The Ministry of Industry is not aware of any irregularities alleged to have been committed during the construction of the Maruti Car Factory. However, based on the details of the factory building duly certified by a Chartered Accountant, release of 5655 tonnes of construction steel in a phased manner was recommended to the appropriate authority.

(c) Yes, Sir.

(d) According to the information furnished by M/s. Maruti Limited in May, 1976, the manufacture of cars had commenced at the rate of about 15/20 cars per month with effect from 7th July, 1975.

Time Capsule

149. SHRI HARI VISHNU KAMATH: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to unearth the Time Capsule embedded in the earth in Delhi a couple of years ago; and

(b) if so, when?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). The Government shall take the earliest opportunity to examine the entire matter in detail and then finalise the course of action.

Investigation in an Alleged Assault on Shri Sanjay Gandhi

150. SHRI HARI VISHNU KAMATH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that on the morning of March 14, 1977 the All India Radio broadcast a news item regarding an alleged assault on Shri Sanjay Gandhi reported to have taken place the previous night; and